

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

Constitution of Accessibility committees at District Level in terms of SOP on Accessibility Court Documents circulated by the eCommittee, Supreme Court of India- Communicated to all Units vide HC ROC No.2032/SO/2023, dated 14.11.2023- Constitution of Committees received as on 22.12.2023

Dis No.4312/2023/Admn, Dt.23.12.2023

District :: Adilabad

The Spl. Judge for trial of cases under SCs/STs (POA) Act-cum-II Addl. DJ, Adilabad
The Senior Civil Judge, Adilabad
Ch. Devender, Advocate, Bar Association, Adilabad
System Assistant, District Court, Adilabad